



00000

0000075

372411



**Affidavit to be furnished by the candidate alongwith Nominating Paper
Before the Returning Officer
For election to Bihar Legislative Assembly
From 130... Part B (Reserved) Constituency (Name of the Constituency)**

320/12/216/20-11-12
20-11-12
20-11-12

Mahendra Baitha son/daughter/wife of **yadunandan Baitha**
56 years, resident of **Village + P.O. Mahisaur, P.S. Jandaha Dist. Vaishali** (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

216/16-11-12

(strike out whichever is not applicable)

- (1) I am a candidate set up by **Shastri Janak Party** (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self	AIUPB5738N	2010 - 2011	
2.	Spouse-			
3.	Dependent 1	No		
4.	Dependent 2	No		
5.	Dependent 3	No		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	No
(b)	Name of the court, Case No. and Date of order taking cognizance :	No
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	No

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	No
(b)	Name of the Court(s), Case No. and Date(s) of order(s) ,	No

(5) Punishment imposed:

No

(5) That I give hereinafter below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Rs-25000=00	Rs-10000=00	No	No	No
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	① State Bank of India, Bihar Vidhan Mandal Patna. A/c No-106394612 27 Rs-40110-41 ② Central Bank of India, Patna A/c No- Rs-1263-40	State Bank of India - Hajibier A/c No - 10877034298 Rs-2163-90	No	No	No
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Rs-1263-40	Rs-50000- FD, State Bank of India Hajibier.	No	No	No
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	No	No	No	No	No
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	No	No	No	No	No
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	① Ambassador BR-068/5986 Rs-50000- ② SLX Balero BR-01.08 Rs-650000=00	No	No	No	No
(vii)	Jewelry, bullion and valuable things (give details of weight and value)	Rs-650000=00	Rs-100000=00 50 gm. gold.	No	No	No

(vii)	Any other assets such as value of claims/interest	No	No	No	No	No
(ix)	Gross Total value	No	No	No	No	Nil

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Mauza-Machi	Mauza-Machib	No	No	No
	Survey number(s)	Bach, P.S. Jandala Khat No - 61, 22	aur- P.S. Jandala Khat No - 48, 61			
	Area (Total measurement in acres)	228.158 Area - 1 acres Dist. share	225.257 Area - 2 acres approx	No	No	No
	Whether inherited property (Yes or NO)	Yes.	No	No	No	No
	Date of purchase in case of self acquired property	No	30.8.94 to 1.12.03	No	No	No
	Cost of Land (in case of purchase) at the time of purchase	No	Rs - 169000=	No	No	No
Any Investment on the land by way of development, construction etc.			No	No	No	
Approximate Current market value	Rs - 700000=	Rs - 800000=	No	No	No	
(ii)	Non-Agricultural Land					
	Location(s)	No	Meharar. Lawaipur.	No	No	No
	Survey number(s)		Khat. No - 453			
	Area (Total measurement in sq. ft.)	No	3753 sq. ft.	No	No	No
	Whether inherited property (Yes or NO)	No	NO	No	No	No
	Date of purchase in case of self acquired property	No	02.9.2006.	No	No	No
	Cost of Land (in case of purchase) at the time of purchase	No	Rs - 105000 = 00	No	No	No
Any Investment on the land by way of development, construction etc.	No	No	No	No	No	
Approximate Current market value	No	Rs - 250000 = 00	No	No	No	
(iii)	Commercial Buildings (including apartments)					
	-Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)	No	No	No	No	No



	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	No	No	No	No	No
	Cost of property (in case of purchase) at the time of purchase	No	No	No	No	No
	Any Investment on the property by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	No	No	No	No	No
(iv)	Residential Buildings (including apartments.) - Location(s) - Survey number(s)	No	Manja-USubpur Hajipur Khasa-No-221 " 228	No	No	No
	Area (Total measurement in sq. ft.)	No	3702 Sqft.	No	No	No
	Built up Area (Total measurement in sq. ft.)	No	2660 Sqft.	No	No	No
	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	No	7-1-1998 24-7-2002	No	No	No
	Cost of property (in case of purchase) at the time of purchase	No	Rs-225000=00 Rs-160000=00	No	No	No
	Any Investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	No	Rs- 2500000=00 with all about.	No	No	No
(v)	Others (such as interest in property)	No	No	No	No	No
(vi)	Total of Current Market Value of (i) to (v) above	Rs- 700000=	Rs- 3350000=	No	No	No

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	State Bank of India, Bihar Waliah Mandal, Patna. Rs-55000=00 on Motor Vehicles.	No	No	No	No
	Loan or dues to any individual(s)/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	No	No	No	No	No

	Any other liability	No	No	No	No	No
	Grand total of liabilities	Rs - 556000 =	No	No	No	No
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	No	No	No	No	No
	Dues to departments dealing with supply of water	No	No	No	No	No
	Dues to departments dealing with supply of electricity	No	No	No	No	No
	Dues to departments dealing with supply of telephones/mobiles	No	No	No	No	No
	Dues to departments dealing with government transport (including aircrafts and helicopters)	No	No	No	No	No
	Income Tax Dues	No	No	No	No	No
	Wealth Tax Dues	No	No	No	No	No
	Service Tax Dues	No	No	No	No	No
	Municipal /Property Tax Dues	No	No	No	No	No
	Sales Tax Dues	No	No	No	No	No
	Any other dues	No	No	No	No	No
	Grand total of all Govt. dues	No	No	No	No	No

(7) Details of profession or occupation:

- Self... *Social Worker (M.L.A.)*
- Spouse... *House wife.*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Mahendra Baika.
2.	Full postal address	Village + P.O. - Mahibaur, P.S. Jandaha Dist. Vaishali.
3.	Number and Name of the constituency and state	130 - Patnabur (Reserved) Bihar.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhartiy Janta Party
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NO

(c) Total number of Pending cases where the court (s) have taken cognizance:		No				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Nil	
	(a) Candidate	2010 - 2011				
	(b) Spouse:					
	(c) Dependents	No				
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	Rs-766373=	Rs-162163=90	No	No	No
B.	Immovable Asset	1 acre 7 dis.	2 acres 16 dis.	No	No	No
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	No	Rs-659000=	No	No	No
(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 700000	Rs-3550000=	No	No	No
7.	Liabilities					
(i)	Government dues (Total)	No	No	No	No	No
(ii)	Loans from Bank, Financial Institutions and others (Total)	Rs-556000=	No	No	No	No
8.	Highest educational qualification: Matriculation - 1969 High School Hari Prasad S.A. - 1972 - Bihar University Muzaffarpur. Muzaffarpur. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Hajipur this the 16th day of Jun 2012.



Notary Public Hajipur VSB

(Signature)
DEPONENT

I know and identify the deponent that who has signed in my presence.

Manoj Kumar Singh Adv.
16.01-2012

-
- Note:
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.